

Dt. 28.11.05Hon' Mr. A.K. Bhatnagar, J.M.

Sri R. Verma for the applicant. Sri D. Tiwari, holding brief of Sri A.K. Pandey for the respondents.

This case has come up today on the mention slip moved by the counsel for applicant. Learned counsel for applicant prays for withdrawing this OA as not pressed. Misc Appl. No. 4693/05 has also been filed to this effect. Learned counsel for respondents has no objection about the withdrawal of OA.

In view of the statement of counsel for parties, the OA is dismissed as not pressed and withdrawn.


J.M.

